Title: Situation arising out of closure of deemed university in Tamilnadu.

SHRI S.K. KHARVENTHAN (PALANI): Sir, in Tamil Nadu, there are 16 deemed universities which have been running for a number of years in the best manner. All of a sudden, the All India Council for Technical Education has given a notice recently that they have to apply for fresh approval once again. This is against the judgement of the Supreme Court delivered in Bharathidasan University case that once the deemed universities have got approval from the AICTE, they need not get any permission to start any course. In violation of the judgement, the AICTE has given notice to them. That is why, all the universities are closed and 75,000 students are affected. In this regard, Madras Regional Centre of AICTE is giving a different view. Education in Tamil Nadu is totally spoiled. From Tamil Nadu only, thousands of youths who studied in all these deemed universities are working throughout the world[reporter19].

So, I urge upon the Government that the notices issued to the deemed universities by AICTE have to be withdrawn, and all the deemed universities be allowed to function as previously. They should also allow the students to continue with their education. This is my kind submission to you. Thank you.